

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 298
TO BE ANSWERED ON 05th DECEMBER, 2023

Development of Fishermen Community

**298. DR. SANJEEV KUMAR SINGARI:
SHRIMATI GODDETI MADHAVI:
SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has chalked out any comprehensive welfare schemes for the development of the fishermen community in the country during the last five years particularly in Andhra Pradesh;
- (b) if so, the details thereof and funds allocated and disbursed under various welfare schemes in Andhra Pradesh during the last five years;
- (c) if not, the reasons therefor; and
- (d) the details of the steps taken by the Government to provide adequate skill training, provision of State of the art technology gadgets for fishing and storage and support for the creation of value added products?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): Yes Sir.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D) has been implementing various schemes for development of fisheries in the country including in the State of Andhra Pradesh for development of fisheries and aquaculture including welfare of fishermen is at the core of the all these schemes. The schemes implemented by Department of Fisheries, MoFAH&D include; (i) Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries at a total central outlay of Rs 3000 crore implemented for a period of 5 years from 2015-16 to 2019-20, (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore for a period of 5 years from 2018-19 to 2023-24 for providing concessional finance, (iii) issuance of Kisan Credit Cards (KCC) to fishers and fish farmers since 2018-19 for fish farming and fishing in estuary and sea, fish fanning/mariculture activities in estuaries and open sea and any other State specific fisheries and allied activities (iv) Pradhan Mantri Matsya Sampada Yojana (PMMSY) under Atmanirbhar Bharat Package with an investment of Rs.20,050 crore for a period of 5 years from 2020-21 to 2024-25.

During last five years and current year, the proposals of Government of Andhra Pradesh approved at a total cost of Rs.2385.17 crore with central share of Rs.694.20 crore under PMMSY and CSS on Blue Revolution for development of Fisheries in the state including welfare of fishermen. Central share of Rs.379.70 crore released to Government of Andhra Pradesh during last five years based on the utilization of central funds by the State Government. Under FIDF, proposals of Government of Andhra Pradesh approved at a total cost of Rs.1291.40 crore for construction of fishing harbor in the State. 14918 KCC issued to fishers and fish farmers of Andhra Pradesh.

Various activities approved to Andhra Pradesh under PMMSY for welfare of fishermen such as 2191 unit of replacement of boat and net, 1300 unit of bio toilet for installation in fishing vessels, 800 unit of sea cage, 41,200 monoline/tubenet and 26000 rafts for seaweed cultivation, 75 unit of value added enterprises, construction of 6 fish landing centre and 3 fishing harbour, 50 unit of bivalve cultivation, 20 unit of ice plants/cold storage, Livelihood and nutritional support for 98360 socio-economically backward active traditional fishers families annually at the rate of Rs.4500/family/ during 61 days fishing ban/lean period. Besides there is provision under PMMSY insurance to Fishers: (i) Rs.5.00 lakh is provided against accidental death or permanent total disability, Rs.2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization (ii) Insurance premium subvention for fishing vessels. All these activities add to fisher's income and their welfare.

(c): Does not arise

(d): PMMSY inter-alia lays special focus on training, skill development, skill upgradation and capacity building through trainings, awareness programmes and exposure visits to various stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries Cooperatives and members of Fish Farmer Producer Organizations for various fishing technology, aquaculture and post-harvest related activities. The Training, Awareness, Exposure and Capacity Building programmes are carried out through the National Fisheries Development Board (NFDB), ICAR institutes, Krishi Vigyan Kendras (KVKs), other organizations and State/UT Fisheries Departments.

Under PMMSY, 14484 unit of transponders for safety of fishermen at sea and 50 deep sea fishing vessels for better catch approved to Andhra Pradesh. NFDB reported that 250 women beneficiaries trained to prepare value added product of fish and shrimp in Andhra Pradesh under PMMSY.
